

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**STARRED QUESTION NO.129**  
**TO BE ANSWERED ON 09.03.2017**

**Fluoride and Arsenic in Drinking Water**

\*129. SHRI GEORGE BAKER:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the States affected due to fluoride and arsenic contamination in drinking water across the country;
- (b) the steps taken/being taken by the Government to provide safe drinking water to these States;
- (c) whether the Government is providing any special assistance to these States in this regard and if so, the details thereof and the targets fixed for these States, State/UT-wise;
- (d) whether the Government is satisfied with the achievements made in these States, if not, the reasons therefor and the action taken by the Government in this regard along with the future planning for next three years, State/UT-wise; and
- (e) the budgetary provisions made, funds released and utilized for tackling contamination in drinking water during the last three years and the current year, State/UT-wise?

**ANSWER**  
**MINISTER OF DRINKING WATER AND SANITATION**  
**(SHRI NARENDRA SINGH TOMAR)**

(a) to (e) A Statement is laid on the Table of the House.

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**Statement referred to in the reply to Lok Sabha Starred Question No.129 due for reply on 09.03.2017**

(a) As reported by the States into the online Integrated Management Information System (IMIS), the number of rural habitations affected with excess arsenic and fluoride in drinking water as on 04/03/2017 is at Annexure-I.

(b) Rural drinking water supply is a State subject. Ministry of Drinking Water and Sanitation, Government of India assists the State Governments technically and financially in providing safe drinking water through the centrally sponsored National Rural Drinking Water Programme (NRDWP). Under NRDWP, upto 67% of funds earmarked to States can be utilized for coverage and tackling water quality problems thus ensuring provision of safe drinking water.

Since prolonged consumption of excess arsenic and fluoride in drinking water can lead to variety of health problems, Government of India with the recommendation of NITI Aayog has released Rs 800 crore for providing community water purification plants in arsenic and fluoride affected habitations as a short term measure so that 8-10 litres per person per day of safe water is made available for drinking and cooking purposes till the long term solution of surface water based piped water supply scheme is commissioned which may take 3-4 years for completion, subject to availability of funds.

(c) Under the centrally sponsored NRDWP, the Government has opened a new window called "National Water Quality Sub-Mission" for remaining arsenic and fluoride affected habitations. This Sub-Mission provided financial assistance to States ring fencing the capital cost only to population of arsenic and fluoride affected habitations on cost sharing basis of 50:50 between Centre and State (90:10 for NE and Himalayan States). Cost of supply of safe water to enroute non-arsenic and non-fluoride affected habitations have to be met fully by the respective State Government. Funds to the tune of Rs 814.14 crore released to ongoing Sub-Mission schemes during 2016-17 along with number of arsenic/ fluoride affected habitations to be targeted for coverage with safe drinking water is at Annexure-II.

(d) Provision of safe drinking water through piped water supply schemes is a continuous process and would take certain time. However, this is a top priority area of the Government and every effort is put to ensure that safe water is made available in the arsenic and fluoride affected habitations. In order to provide safe drinking water in all remaining arsenic and fluoride affected habitations an estimate of capital cost required is made by the Government and funds estimated for the next 3-4 years State/UT-wise is given at Annexure-III. For the year 2017-18, under Sub-Mission programme, an amount of Rs 1,000 crore has been allocated as central share and depending upon the progress made by States, suitable allocation for the next three years will be made, subject to availability of adequate funds.

(e) The funds allocated released and utilized under the NRDWP (which interalia include the important component of tackling contamination of drinking water) during the last three years and current year till 04.03.2017 is at Annexure-IV.

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**Annexure-I referred to in the reply to Lok Sabha Starred Question No. 129 due for reply on  
09.03.2017**

Arsenic and Fluoride affected habitations and population which are yet to be provided safe drinking water as on 04/03/2017 (as reported by States into IMIS)

S.No.	Name of the State/UT	Arsenic and fluoride affected habitations and Population			
		Fluoride		Arsenic	
		Habs	Population	Habs	Population
1	ANDAMAN and NICOBAR	0	0	0	0
2	ANDHRA PRADESH	442	307246	0	0
3	ARUNACHAL PRADESH	0	0	341	23278
4	ASSAM	155	69520	3706	1448683
5	BIHAR	1013	1297526	1065	1688609
6	CHATTISGARH	75	27669	0	0
7	GOA	0	0	0	0
8	GUJARAT	0	0	0	0
9	HARYANA	197	495251	45	142944
10	HIMACHAL PRADESH	0	0	0	0
11	JAMMU AND KASHMIR	0	0	7	5656
12	JHARKHAND	992	515136	126	119554
13	KARNATAKA	884	515126	20	51912
14	KERALA	73	210067	3	7651
15	MADHYA PRADESH	109	32115	0	0
16	MAHARASHTRA	92	212400	1	87
17	MANIPUR	0	0	0	0
18	MEGHALAYA	0	0	1	169
19	MIZORAM	0	0	0	0
20	NAGALAND	0	0	0	0
21	ODISHA	62	20340	2	146
22	PUDUCHERRY	0	0	0	0
23	PUNJAB	281	335604	476	569515
24	RAJASTHAN	6538	4527018	3	6020
25	SIKKIM	0	0	0	0
26	TAMIL NADU	0	0	0	0
27	TELANGANA	1041	1420415	0	0
28	TRIPURA	0	0	0	0
29	UTTAR PRADESH	200	328219	262	345089
30	UTTARAKHAND	0	0	0	0
31	WEST BENGAL	1036	606925	7820	10431989
<b>Total</b>		<b>13190</b>	<b>10920577</b>	<b>13878</b>	<b>14841302</b>

**Annexure-II referred to in the reply to Lok Sabha Starred Question No. 129 due for reply on  
09.03.2017**

State-wise Funds released during 2016-17 to Arsenic and Fluoride affected States along with targeted habitations under ongoing Sub-Mission Schemes

<b>S. No.</b>	<b>Name of the State</b>	<b>Arsenic affected habitations</b>	<b>Fluoride affected habitations</b>	<b>Amount Released during 2016-17 for ongoing schemes in Rs Crore (Central Share)</b>
1	Andhra Pradesh	0	2	0.12
2	Assam	453	9	45.17
3	Bihar	28	48	20.97
4	Chhattisgarh	0	3	0.02
5	Haryana	0	5	2.01
6	Jharkhand	2	18	1.07
7	Karnataka	6	90	8.28
8	Kerala	0	38	2.31
9	Madhya Pradesh	0	49	3.15
10	Maharashtra	0	49	14.83
11	Odisha	0	3	1.12
12	Rajasthan	0	1,381	490.65
13	Telangana	0	69	12.63
14	Uttar Pradesh	37	40	26.30
15	West Bengal	1,003	186	185.51
<b>Total</b>		<b>1,529</b>	<b>1,990</b>	<b>814.14</b>

**Annexure-III referred to in the reply to Lok Sabha Starred Question No. 129 due for reply on  
09.03.2017**

State-wise anticipated Capital cost for providing safe drinking water in remaining arsenic and fluoride affected habitations through piped water supply schemes under National Water Quality Sub-Mission of NRDWP for the next 3-4 years (as per data entered by the States as on 18/8/2016)

<b>S. No.</b>	<b>Name of the State / UT</b>	<b>Arsenic affected habitations</b>	<b>Fluoride affected habitations</b>	<b>Estimated capital cost required for coverage (Rs. in Crore )</b>
1	ANDHRA PRADESH	-	419	437.88
2	ARUNACHAL PRADESH	334*	-	20.46
3	ASSAM	3,498	53	1,155.13
4	BIHAR	1,049	848	3,203.92
5	CHATTISGARH	-	66	36.60
6	GUJARAT	-	11	28.52
7	HARYANA	45*	195	859.47
8	HIMACHAL PRADESH	150*	-	29.8
9	JAMMU AND KASHMIR	2*	-	3.31
10	JHARKHAND	123	953	826.09
11	KARNATAKA	12	755	759.34
12	KERALA	3*	36	144.49
13	MADHYA PRADESH	401*	39	220.68
14	MAHARASHTRA	1*	52	167.96
15	MEGHALAYA	1*	-	0.15
16	ODISHA	2*	62	32.35
17	PUNJAB	491	283	1038.26
18	RAJASTHAN	-	4,925	4463.03
19	TELANGANA	-	966	1942.5
20	TRIPURA	1*	-	1.02
21	UTTAR PRADESH	154	115	450.86
22	WEST BENGAL	6,733	837	8,918.60
	<b>Total</b>	<b>13,000</b>	<b>10,615</b>	<b>24,740.42</b>

\* :: Laboratory data subject to verification by the State Government

**Annexure-IV referred to in the reply to Lok Sabha Starred Question No. 129 due for reply on 09.03.2017**

State/UT wise funds allocated, released and utilized under NRDWP during the last three years and current year till 04.03.2017

(in Rs crore)

S.No.	State	2013-14			2014-15			2015-16			2016-17		
		Allocation	Release	Expn.	Allocation	Release	Expn.	Allocation	Release	Expn.	Allocation	Release upto 01/03/2017	Expn.
1	ANDAMAN and NICOBAR	1.04	0.09	0.64	0.86	0.81	0.43	0.38	0.16	0.00	0.44	0.22	0.00
2	ANDHRA PRADESH	635.44	631.52	662.40	372.43	377.78	427.08	156.69	170.05	190.60	147.79	172.56	121.02
3	ARUNACHAL PRADESH	218.23	237.32	230.97	87.21	109.83	119.50	58.08	65.40	66.23	81.59	100.50	51.37
4	ASSAM	470.00	524.97	635.18	501.10	585.32	586.88	268.26	284.11	216.20	334.23	246.74	152.35
5	BIHAR	432.38	348.94	307.43	441.07	399.11	381.90	229.60	202.73	295.38	286.30	299.11	315.97
6	CHATTISGARH	136.13	135.20	172.38	159.08	150.74	173.08	63.69	60.83	64.64	65.85	65.49	45.45
7	GOA	5.50	0.00	2.22	4.61	0.00	0.00	2.08	1.66	0.00	2.38	1.19	3.35
8	GUJARAT	533.73	515.07	627.95	509.48	405.58	491.44	240.13	238.91	274.78	238.12	207.89	197.52
9	HARYANA	229.46	229.52	301.15	218.09	277.98	228.82	97.65	122.65	150.74	109.32	111.01	54.34
10	HIMACHAL PRADESH	150.51	130.81	153.33	131.84	120.89	120.18	65.20	64.38	69.88	67.58	63.31	55.98
11	JAMMU AND KASHMIR	462.43	414.82	499.79	461.33	474.41	458.03	199.40	192.12	222.16	227.50	209.11	100.69
12	JHARKHAND	172.85	253.28	277.96	169.86	175.18	206.88	126.85	132.09	133.70	112.98	98.13	127.92
13	KARNATAKA	868.76	897.29	928.81	623.20	563.91	622.37	307.62	278.08	366.68	306.51	331.34	167.75
14	KERALA	155.58	212.04	265.10	115.59	124.10	131.86	52.78	48.05	64.45	60.35	44.77	29.97
15	MADHYA PRADESH	404.81	474.95	483.98	397.18	440.18	399.94	181.76	193.73	387.62	203.17	196.36	106.12
16	MAHARASHTRA	788.48	690.27	657.46	780.06	748.23	901.96	344.16	330.88	584.00	359.75	368.92	234.61
17	MANIPUR	58.75	55.30	57.17	90.35	88.54	92.25	28.98	27.92	43.44	27.65	26.76	18.66
18	MEGHALAYA	92.18	103.40	114.81	59.61	69.50	81.02	30.52	31.24	30.92	34.35	40.42	25.85
19	MIZORAM	38.41	44.89	33.37	42.43	34.50	39.81	17.71	17.32	23.16	18.38	24.49	9.14
20	NAGALAND	61.31	61.07	52.38	108.19	101.44	86.45	39.27	38.53	61.90	22.70	36.84	14.28
21	ODISHA	244.25	317.07	288.08	205.69	230.67	257.29	96.90	103.19	150.64	106.12	106.73	69.74
22	PUDUCHERRY	1.59	0.06	0.00	1.62	0.00	0.00	0.74	0.00	0.00	0.83	0.29	0.00
23	PUNJAB	96.89	147.95	159.05	93.88	97.38	90.23	39.77	42.79	36.57	39.18	45.79	43.89
24	RAJASTHAN	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	547.17	526.75	480.21	1059.21	1063.56	274.49
25	SIKKIM	16.88	26.56	71.25	30.38	31.70	32.03	10.64	12.05	12.49	7.63	14.42	5.92
26	TAMIL NADU	304.63	387.11	527.57	367.36	382.46	432.39	169.50	182.35	164.85	126.72	155.19	124.74
27	TELANGANA	-	-	-	200.65	212.24	189.25	88.77	97.71	106.42	101.01	113.14	92.22
28	TRIPURA	59.29	89.93	94.19	62.06	68.31	64.81	28.07	31.68	39.97	26.60	38.26	24.08
29	UTTAR PRADESH	923.18	804.92	858.50	1006.43	1073.22	1146.18	477.69	490.31	690.46	537.38	520.24	257.19
30	UTTARAKHAND	159.66	87.61	138.59	135.01	111.48	152.94	63.57	60.06	98.91	86.32	68.33	58.03
31	WEST BENGAL	490.63	485.83	757.11	436.53	431.09	480.72	199.68	216.85	288.75	390.45	437.55	114.05
	<b>Total</b>	<b>9444.03</b>	<b>9640.28</b>	<b>10931.78</b>	<b>9007.64</b>	<b>9191.22</b>	<b>9782.51</b>	<b>4233.31</b>	<b>4264.58</b>	<b>5315.75</b>	<b>5188.39</b>	<b>5208.66</b>	<b>2896.69</b>

